

Other Commodities—

Foodgrain	Quintals
Sugar	62.58
H. V. Oil	4.73
Malzo	13.00
Soap	11.630
	36 K's washing soap
Match	364 Pa kets
Tea	203 Pa kets of various sizes
Cement	851 Bags
Battery Cells	151 Pices

These seizures have been made for the cases of hoarding as well as for violations of various Control Orders.

राज सहायता दरों पर किसानों को खेती में काम में आने वाली वस्तुओं तथा दैनिक उपयोग की वस्तुओं की सप्लाई

629. श्री नत्थी सिंह :

श्री जगदीश जोशी :

श्री कल्पनाथ :

श्री गुणानन्द ठाकुर :

डा० कमलनाथ सा :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उन किसानों को, जो निर्धारित दरों पर गेहूं, चावल मोटा अनाज, तिलहन, दालों जैसे कृषि उत्पादों को सरकार को बेचने के लिये आते हैं मिट्टी का तेल, डीजल, उर्वरक, कीड़ा मारने की दवा सस्ता मोटा कपड़ा चीनी, वनस्पति तेल की सप्लाई प्राथमिकता के आधार पर करने का विचार रखती है, और

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है और जो किसान राष्ट्रीय वसूली कार्यक्रम में सरकार के साथ सहयोग नहीं कर रहे हैं क्या सरकार उन्हें दी जाने वाली किन्हीं और विशेष सुविधाओं को वापस लेने का विचार रखती है ?

†[Supply of inputs and articles of daily consumption to farmers at subsidised rates]

*629. SHRI NATHI SINGH:

SHRI JAGDISH JOSHI:

SHRI KALP NATH:

SHRI GUNANAND THAKUR:

DR. KAMALNATH JHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to provide kerosene, diesel, fertilisers, insecticides, cheap coarse cloth, sugar, vegetable oil and paper on priority basis to those farmers who come forward to sell their farm products like wheat, rice, coarse-grain, oilseeds, pulses to Government at fixed rates; and

(b) if so, the details in this regard and whether Government propose to withdraw any special facilities given to those farmers who are not co-operating with Government in the procurement programme?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा साहिब शिन्दे) (क) और (ख) उर्वरकों और अन्य दुर्लभ आदानों को अधिप्राप्ति से जोड़ने सहित खाद्यानों की अधिप्राप्ति के दायरे को बढ़ाने से संबंधित विभिन्न सुझाव कृषि मंत्रालय के विचारधीन है ।

फिलहाल सरकार को अधिप्राप्ति कार्यक्रम में सहयोग न देने वाले किसानों को दी गई किसी विशेष सुविधा को वापस लेने का कोई भी प्रस्ताव नहीं है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) Various suggestions for enlarging the scope of procurement of foodgrains, including the linking of fertilisers and other scarce inputs with procurement, are under consideration of the Ministry of Agriculture.

†[] English translation.

There is no proposal at present to withdraw any special facility in respect of farmers who do not cooperate with Government in the procurement programme.]

Anti-hormone injection for birth control produced by the Indian Institute of Science, Bangalore

*630. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether it is a fact that the Indian Institute of Science, Bangalore has succeeded in producing an anti-hormone injection for birth control; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJJI BASAPPA): (a) and (b) The experiments carried out on monkeys so far show that anti-sera can be developed to certain hormones. These anti-sera when given by injection can block ovulation or terminate very early pregnancy. The feasibility of using such an approach in the human beings however, requires further experimentation.

Fertiliser Scandal in Punjab

*631. SHRI RABI RAY. Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the persons involved in the last year's fertiliser scandal in Punjab have been identified by the C.B.I.;

(b) if so, what are the details thereof; and

(c) whether Government propose to compensate the farmers for the financial loss on this account?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

(b) Ten persons have been found to be mainly involved in this case and they

have been arrested and are on bail. Further action in the matter in keeping with legal provisions is being taken.

(c) Since the fraud has been committed by non-Government agencies, the question of compensation will have to be taken up by the farmers against the parties concerned.

दिल्ली और नई दिल्ली में बस सेवाओं में सुधार

*632. श्री प्रकाश वीर शास्त्री : क्या नौयहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अतिरिक्त सेवाओं के चलाए जाने के फलस्वरूप दिल्ली की बस सेवाओं में कोई सुधार हुआ है ;

(ख) क्या कतिपय मार्गों पर नई सेवाओं को चलाये जाने के आतिरिक्त वर्तमान बसे में कुछ और बसे सम्मिलित की गई है ;

(ग) दिल्ली परिवहन निगम के कार्यकरण में और सुधार लाने के लिये क्या कोई नई योजना तैयार की गई है , और

(घ) यदि हा, तो इसे कब तक क्रियान्वित किया जायगा ।

†[Improvement of bus services in Delhi and New Delhi

*632. SHRI PRAKASH VIR SHAS-TRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any improvement has been effected in bus service in Delhi as a result of introduction of additional services;

(b) whether some more buses have been added to the present fleet, besides the introduction of new services on certain routes;

†[English translation.